

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN & CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO: 3992**  
TO BE ANSWERED ON 06.04.2022

**CENTRAL AND STATE SHARE IN HONORARIUM TO ANGANWADI WORKERS**

3992. MS. SAROJ PANDEY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the ratio of Central and State Government share in the honorarium given to Anganwadi workers and helpers;
- (b) whether all the States adhere to this ratio; and
- (c) whether Government is considering increasing this honorarium?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) The prescribed cost sharing ratio between Central and State Governments for the Honorarium given to Anganwadi workers and helpers is as under :

States/ UTs with Legislature- 60:40  
NE / Himalayan States (including J&K) - 90: 10  
UT without legislature- 100:0

This is applicable to all States/UTs. Government releases funds to the States/UTs as per the prescribed cost sharing ratio AWWs/AWHs being honorary workers are paid a monthly honorarium as decided by the Government from time to time. Lastly, on 01.10.2018, Government of India has enhanced the honorarium of AWWs at main-AWCs from ₹3,000/- to ₹ 4,500/- per month; AWWs at mini- AWCs from ₹ 2,250/- to ₹ 3,500/- per month; AWHs from ₹ 1,500/- to ₹ 2,250/- per month.

Also, performance linked incentive of ₹ 250/- per month paid to AWHs and @ ₹500/- per month to AWWs. In addition, States/UTs are also paying additional monetary incentives/ honorarium to these functionaries from their own resources. Increase in honorarium is not under consideration.

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